

Central Administrative Tribunal  
Principal Bench

O.A.No.1696/98  
M.A.No.1948/98

Hon'ble Smt. Lakshmi Swaminathan, Member(J)  
Hon'ble Shri R.K.Ahooja, Member(A)

8  
New Delhi, this the 5th day of April, 1999

Shri Ghasi Ram  
s/o Shri Sukh Ram  
c/o Shri Dharam  
House No.Master Block-165  
Street No.4  
Shakkar Pur  
Delhi - 92. .... Applicant  
(By Shri D.N.Sharma, Advocate) Vs.

Union of India, through

1. The Secretary to the Govt. of India  
Ministry of Defence  
South Block  
New Delhi.
2. The Quarter Master General  
Quarter Master General's Branch  
Army Headquarters  
D.H.Q. Post Office  
New Delhi.
3. The Director General of Supply & Transport (ST-12)  
Quarter Master General's Branch  
Army Headquarters  
D.H.Q. Post Office  
New Delhi.
4. The General Officer Commanding Incharge(ST-12)  
Headquarters Central Command,  
Lucknow - 226002.
5. The Officer Commanding  
338, Coy. ASC (Supply) Type 'A', .... Respondents  
Mathura - 281 002.

O R D E R (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Learned counsel for the applicant seeks permission to withdraw the OA. He submits that he would like to submit amended OA. OA is accordingly dismissed as withdrawn with liberty to the applicant to file a fresh OA in accordance with law.

R.K.Ahooja  
(R.K.Ahooja)  
Member(A)

Lakshmi Swaminathan  
(Smt. Lakshmi Swaminathan)  
Member(J)

/rao/